



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08th March, 2022

NOTICE

Please take notice that the following matters listed on 08.03.2022 in the Court –II will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
2.	Comp. App. (AT) (Ins) No. 471 of 2021	Ravi Sharma Vs. Nilesh Sharma	Ms. Eshna Kumar	Varsha Banerjee-R1 Nilesh Sharma
3.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021 & I.A No. 2562 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd. With	Ashish Upadhayay	Manish Parmar
4.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	Sayli Petiwale Manish Parmar
5.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
6.	Comp. App. (AT) (Ins) No. 618 of 2021 & I.A. No. 1647 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	Udita Singh-R1 Rohit Gupta Aatreya Singh-R2 & R3

7.	Competition App. (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
8.	Competition App. (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	Amit Gupta	Abhishek Yadav
9.	Competition App. (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
10.	Competition App. (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav
11.	Competition App. (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	Bulbuli Richong Aditi Sharma-R3
12.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	

By order of Hon'ble Chairperson

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Registrar